

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 916 of 2019

IN THE MATTER OF:

M/s. Actioncor Consultants (P) Ltd.

...Appellant

Versus

M/s. Viprah Technologies Ltd.

...Respondent

Present:

For Appellant:

For Respondent: Mr. Anandh K. and Mr. Raunak Verma, Advocates.

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **24th**
January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)